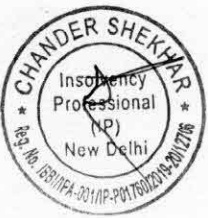


List of Creditors as on 30.01.2020 (Date of Insolvency Commencement date) of RG Buildestate Private Limited.

S.N	Date of Claim Received	Name of Creditors	Complete Address with email and cell	Amount claimed by the Creditors (Rs in lacs)	Amount admitted (Rs in lacs)	Security Interest, if any) Rs in lacs	Remark
1.	13.02.2020	S J Services Private Limited	8-D, Hanslaya - 15, Barakhamba Road, New Delhi-110001	494.68	494.68	Charge created on Residential Land situated at Village Gailpur, Tehsil Tijara, District Alwar, Rajasthan and all the fixed assets of RG Buildestate Pvt Ltd including Spares and Stores & approved by MCA on 17.08.2019	Claim includes Intt of Rs 394.68 as per term loan agreement upto 30.01.2020



Note: - As per list of creditors provided by the company as on date of commencement of CIRP 30.01.2020, there are three creditors for Rs 3.75 Crore, the remaining creditors of Rs 2.76 crores have not made their claims before the cutoff date as specified in the public announcement, hence not considered in the list of creditors as above.

In the Matter of RG Buildestate Private Limited

Chander Shekhar
Interim Resolution Professional



In the Matter of M/s RG Buildestate Pvt. Ltd.

IP Registration No. IBBI/IPA-001/IP-P01760/2019-20/12706

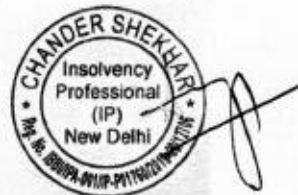
Email: cirprbuildestate@yahoo.com, Ca.cssuneja@gmail.com

Add: 839, West End Mall, District Centre, Janakpuri, New Delhi- 110058

Mob: 9971073795, 011-41010386.

List of Creditors as on 09.03.2020 of RG Buildestate Private Limited.

S.N	Date of Claim Received	Name of Creditors	Complete Address with email and cell	Amount claimed by the Creditors(Rs in lacs)	Amount admitted (Rsin lacs)	Security Interest, if any) Rs in lacs	Remark
1.	13.02.2020	S J Services Private Limited	8-D, Hanslaya - 15, Barakhamba Road, New Delhi-110001	494.68	494.68	Charge created on Residential Land situated at Village Gailpur, Tehsil Tijara, District Alwar, Rajasthan and all the fixed assets of RG Buildestate Pvt Ltd including Spares and Stores & approved by MCA on 17.08.2019	Claim includes Intt of Rs 394.68 as per term loan agreement upto 30.01.2020



2	27.02.2020	Pradeep Gupta	H.No-204,R-7, Park Saroj, Yudhishter Marg, C- Scheme,Jaipur, Jaipur(Rajasthan)	176.72	176.72	Unsecured	Pradeep Gupta is holding 90% shareholding and also the Director's Relative.
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Mr Pradeep Gupta is a related party due to 90% shareholding and also directors of the company are the relative in terms of section 21(2), hence Pradeep Gupta have no right to representation, participation and voting in meeting of COC.

In the Matter of RG Buildestate Private Limited

Chander Shekhar Interim Resolution Professional

In the Matter of M/s RG Buildestate Pvt. Ltd.

IP Registration No. IBBI/IPA-001/IP-P01760/2019-20/12706

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